NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.50 AM			
TRANSFER PETITION NO.			
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COMPANY PETITION/APPLICATION NO.	CA No.94/252/HDB/2018		
NAME OF THE COMPANY	Image Garments Private Limited		
	8		
NAME OF THE PETITIONER(S)	Image Garments Private Limited		
	8		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION :	252		
ONDER SECTION			

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
<u> LOUOCATE</u>	9493902529	del

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.O.C			
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ORDER

Heard Mr.Rohit Pogula Learned Counsel for the Petitioner.

Post the Case on 23rd March, 2018.

Member (T)

Member (J)

Ramu